

-ANNEXURE- "L"

ASSETS OF HON'BLE MR. JUSTICE VINOD S. BHARDWAJ
AS ON 12.12.2022.

1.	All immovable properties held individually or jointly.	Description and Location	Remarks if any/year of acquisition
1.1	Self	H.No.132, Sector-6, Mansa Devi Complex, Panchkula (Haryana).	Housing Loan amount of Rs.1,15,00,000/, EMI of Rs.1,13,246/-.
		Flat Membership in P&H High Court Bar Association Progressive Lawyer's Cooperative Housing Society Limited, ECO City, Phase-2 (Extension), New Chandigarh.	
		Unit No.10 (SCO No.III), Kurukshetra Global City.	
		Plot at Village Kakrali, Tehsil Derabassi, District S.A.S. Nagar Mohali (Punjab).	
		50% share SCO No.74, 2nd Floor, Swastik Vihar, Sector-5, MDC, Panchkula.	
		H.No.23, Swastik Vihar (Phase-I), Sector-5, MDC, Panchkula.	
1.2	Spouse	50% Share in Flat No.27B, Swastik Vihar, Phase-3, Sector-5, MDC, Panchkula.	Housing Loan amount of Rs.40 lakhs, EMI of Rs.19,637/-.
		50% share SCO No.74, 2nd Floor, Swastik Vihar, Sector-5, MDC, Panchkula.	
2.	Details of Motor Vehicles	Make/Model	Registration No.
2.1	Self	i) Mercedes Benz C-220D (2018 Model)	CH01BU2223 (Financed amount of Rs.15 lakhs, EMI of Rs.38,044/-)
		ii) Mahindra Bolero SLX MDI (2008 Model)	HR70A0709
2.2	Spouse	Mahindra TUV300 (2016 Model)	HR03U7853
3.	Ornaments and others valuable	Approximate Total Weight	Remarks if any
3.1	Self	i) Gold ornaments 250 Grams ii) Diamond Ring of Rs.1 lakhs approx. iii) Silver 500 Grams	
3.2	Spouse	i) Gold ornaments 1250 Grams ii) One set of Diamonds of Rs.3.5 lakhs approx. iii) Silver 1000 Grams.	
3.3	Daughter	i) Gold ornaments 250 Grams ii) One Ring & Two Bangles of Diamond of Rs.1.5 lakhs approx.	

3.4	Son	i) Gold 100 Grams	
4.	Other Valuables	Description	Remarks
4.1	Self	i) HP EnvyLaptop (14 inch.)	
		ii) Macbook, Mac Air	
		iii) Apple Watch	
		iv) Rado Watch	
4.2	Spouse	i) Michael Kors Watch	
5.	Bank deposits, Fixed Deposits, shares/PPF, GPF, Debentures/ Mutual Funds etc.	Description & Value	Remarks
5.1	Self	Bank Balance	
		i) Rs.4,00,104/- HDFC Bank (Joint Account with Wife)	
		ii) Rs.1,83,391/- HDFC Bank 2 nd Account (Single).	
		iii) Rs.1,47,931/- SBI Bank	
		iv) Rs.5,14,480/- SBI Bank Salary Account.	
		v)Rs.21,017/- HARCO Bank	
		vii) FD of Rs.12,835/-	
		viii) GPF balance of Rs.5,41,663/- approx.	
		ix) Angel Demat No.1203320001612864 Invested value of Rs.71,535/-.	
		x) HDFC Demat A/c No.IN83445911 Invested Value of Rs.3,18,767.67/-	
		xii) Nippon India Multi Cap Funds Invested Value of Rs.11,38,478/-.	
		xiii) LIC Policy No.172971142	SA of Rs.5 lakhs, annual Premium of Rs.12,695/-.
		xiv) LIC Policy No.164636164	SA of Rs.2,50,000/, Annual Premium of Rs.12,010/-.
		xv) LIC Policy No.166402453	SA of Rs.4 lakhs, Annual Premium of Rs.20,218/-.
		xvi) HDFC Life Policy No.15224090	SA of Rs.24,03,755/-, Annual Premium of Rs.1,43,151/-
		xvii) HDFC Life Policy No.19325846	SA of Rs.61,95,787/, Annual Premium of Rs.9,00,000/-.

5.2	Spouse	Bank Balance	
		i) Rs.1,83,406/- in HDFC Bank (Single Account) and One HDFC Joint Account with Husband.	
		ii) Rs.1,92,133/- in Central Bank of India.	
		iii) FD of Rs.1,91,067/- in Central Bank of India.	
		iv) LIC Policy No.166402452	SA of Rs.4 lakhs, annual Premium of Rs.20,022/-.
5.3	Daughter	Bank Balance	
		i) Rs.6,50,611/- in HDFC Bank	
		ii) Mutual Funds/Equity Invested value of Rs.1,45,001/-.	
		iii) LIC Policy No.166402497	SA of Rs.4 lakhs, annual Premium of Rs.17,934/-.
5.4	Son	Bank Balance	
		i) Rs.1,25,553/- in HDFC Bank	
		ii) FD of Rs.7,40,657/-	
		iii) LIC Policy No.166402499	SA of Rs.4 lakhs, annual Premium of Rs.17,895/-.
		iv) LIC Policy No.174114289	SA of Rs.2 lakhs, annual Premium of Rs.15,044/-.

Place: Chandigarh

SD/-

(VINOD S. BHARDWAJ)
JUDGE